

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : M/s. Springfield Shelters Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/158/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/505(CHE)/2023, IA/464(CHE)/2023, IA/1496(CHE)/2022, IA/222(CHE)/2021,  
IA/413(CHE)/2022, IA/414(CHE)/2022, IA/482(CHE)/2022 IN IA/734(CHE)/2021,  
IA/734/CHE/2021, IA/1236(CHE)/2021, IA/1237(CHE)/2021, IA/1234(CHE)/2021,  
IA/1235(CHE)/2021, IA/461/CHE/2021, IA/182/CHE/2021, IA/184/CHE/2021,  
IA/195/CHE/2021, MA/73/CHE/2021, MA/74/CHE/2021, IA/803(CHE)/2021,  
IA/124/CHE/2021, IA/125/CHE/2021, IA/898(CHE)/2021 IN IA/184/2021,  
IA/1070(CHE)/2021, IA/1071(CHE)/2021, IA/1072(CHE)/2021, IA/1090(CHE)/2021,  
IA/218(CHE)/2022

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**ORDER**

Ms. Deepa Mariappan, Ld. Counsel for the Applicant along with Shri. P. Raghavendran, Learned RP.

Shri. R. Kannan, for some of the Applicants/Respondents.

Shri. P.V. Balasubramaniam, Ld. Sr. Counsel for the Applicant in MA/73/CHE/2021 & MA/74/CHE/2021.

Shri. Sasang Iyer, Ld. Counsel for the Applicant in IA/803(CHE)/2021

Shri. B. Sarath Babu, Ld. Counsel for R3 & R4 in IA/505(CHE)/2023

Shri. Karthik Balan, Ld. Counsel for R1 in IA/461/CHE/2021.

Shri. N.P.Vijay Kumar for R2 & R3 in IA/124/CHE/2021.

Ms.Indhumathi, Ld. Counsel for Respondent No.1 & 2 in IA/898(CHE)/2021 & IA/184/CHE/2021.

Mr.Nimesh, Ld. Counsel in IA/1070(CHE)/2021, IA/1071(CHE)/2021 & IA/1072(CHE)/2021.

Ld. Counsel Ms. Deepa Mariappan submits that 12A proposal submitted by the Promoter Directors is still under consideration before the CoC. There is positive response of the Financial Creditors as to the proposal submitted by the Promoter Directors. She submits that next meeting of the CoC is likely to be held in the next week and thereafter 12A proposal will be submitted before this Tribunal.

She also referred to an order of Hon'ble Supreme Court in Civil Appeal No. 2552/2022 whereby Hon'ble Supreme Court extended the time for considering the 12A proposal submitted by the Promoter Directors vide order dated 02.01.2024 by another period of two months from the date of the order.

List all the IAs on **04.03.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs